

Website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS, DELHI.

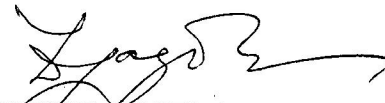
O R D E R

The following transfers & postings are hereby made in official exigency with immediate effect:-

Sl. No.	Name	From	To
1.	Sh. Bijendra Singh S/o Sh. Gopichand E.C.:52766159	JA/Reader in the Court of Ms. Aishwarya Singh Kashyap, MM (N.I. Act), East District, Karkardooma Courts, Delhi.	JA/Reader in the Court of Ms. Renu Choudhary, Metropolitan Magistrate-04, East District, Karkardooma Courts, Delhi.
2.	Ms. Nirmala Bisht W/o Sh. Raghubir Singh E.C.:86294324	SJA in Copying Agency, East District, Karkardooma Courts, Delhi.	SJA/Reader in the Court of Ms. Aishwarya Singh Kashyap, MM (N.I. Act), East District, Karkardooma Courts, Delhi.
3.	Ms. Rekha Rani W/o Pramod Kumar E.C. 85505959	JJA in the General Branch, East District, Karkardooma Courts, Delhi.	A.Ahlmad in the Court of Sh. Manoj Kumar, SCJ-cum-RC, East District, Karkardooma Courts, Delhi.
4.	Sh. Devendra Singh Rawat S/o Lt. Sh. C.S. Rawat E.C. 14747139	JJA in Stationery Branch, East District, Karkardooma Courts, Delhi.	JJA in General Branch, East District, Karkardooma Courts, Delhi.

Note : Non-compliance of the transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

1. Ms. Swati Priya, JJA, E.C.:41560255, W/o Sh. Kuldeep Kumar Srivastava is further directed to function as JJA in Litigation Branch, East District, Karkardooma Courts, Delhi in addition to the work already assigned to her.


(DEEPAK JAGOTRA)
Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi.

No. 3963/P&T/Admn./Eas/KKD/2022

Delhi, Dated 27/7/2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Administrative Officer (Judl.), Admn.-II O/o Principal District & Sessions Judge (HQ), Delhi.
4. The Accounts Officer, East District, Karkardooma Courts, Delhi.
5. The Officer/Officials concerned.
6. Dealing Officials, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
8. R&I Branch, East District, Karkardooma Courts, Delhi for uploading the same.
9. Dealing Official, LAYERS, Tis Hazari Courts, Delhi.
10. PS/Reader to the undersigned.
11. Concerned File.


Principal District & Sessions Judge (East)
Karkardooma Courts, Delhi.